who are in the marginal pay group. No further protection is considered necessary to those who are drawing a basic pay of Rs. 525.

(c) The difference between the total of basic pay and dearness allowance will be Rs. 56.

WANCHOO COMMITTEE ON SPECIAL ALLOWANCE FOR SENIOR TECHNICAL SUPERVISORS

840. SHRI ARJUN ARORA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have considered the recommendation of the Wanchoo Committee relating to the granting of special allowance to the Senior Technical Supervisors in the Railways in line with the production units like Chittaranjan Locomotive Works, Integral Coach Factory and Diesel Locomotive Works; and
- (b) whether it is a fact that the Railway Accidents Inquiry Committee have recently recommended the grant of higher status and emoluments to the Senior Supervisors in the Mechantcal and Electrical Departments of the Indian Railways?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA):
(a) The Committee (R.A.I.C. 1968) did not make any such specific recommendation.

(b) The Railway Accidents Enquiry Committee have recommended that with a view to restoring the position and of Senior Supervisors and authority strengthening the measure and quality of their supervision over the working of staff, certain posts should be upgraded on a selective basis and also that the topmost grade of supervisors in general should properly be raised, keeping in view the present day conditions. This recommendation, naturally, covers supervisors of the Mechanical and Electrical Departments also, among others.

841. [Transferred to the 29th May, 1970.]

PAYMENT MADE ON FALSE T.A. CLAIMS
IN ALLAHABAD DIVISION

842. SHRI SRI KANT MISHRA : SHRI JAGDISH PRASAD MATHUR :

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of TCs and T. I.Es in the Allahabad Division of the Northern Railway, separately, who have been found to have received payments on false travelling allowance claims during the years 1968, 1969 and up to April 1970, month-wise separately;
- (b) whether any action has been taken against the defaulting staff and the officers concerned to avoid further leakage of revenue in this manner; and
- (c) whether it is proposed to order a thorough probe to stop further leakage of revenue through payment of false T.A. claims and to fix responsibility?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) to (c). No case of drawal of false Travelling Allowance during the year 1969 by the TCs/T.T.Es, of Allahabad Division has come to notice. For the year 1968 and for 1970 (January to April, 70), information is being gathered and will be laid on the Table of the

GOODS HANDING CONTRACT AT MIRZAPUR STATION

House.

843. SHRI SRI KANT MISHRA:

SHRI JAGDISH PRASAD MATHUR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that goods quoted for individual items in the tenhandling contract at Mirzapur station on the Northern Railway was awarded to Shri Chabboo with effect from the 1st December, 1968 on the plea of over all lowest valuation of his tender;
- (b) whether it is a fact that the rates der by one of the tenderers Shri Bhullan were more advantageous to the Railway when compared with the rates accepted of Shri Chabboo;
- (c) if so, the reasons for not accepting the tender quoted by the said Shri Bhullan which was most advantageous to the Railway; and

(d) the amount of crane, demurrage and haulage charge, raised by the station staff as per item No. 9 of the foot-note attached to the Schedule of Rates for handling non-crane consignments with the help of cranes and recovered from contractor's bill during the period Dec mber, 1968 to April, 1970, month-wise separately?

THE MINISTER OF RAILWAYS GUL7 ARILAL NANDA): (a) Yes.

- (b) No.
- (c) In view of reply to part (b), question does not arise.
- (d) The amount of demurrage, crane and haulage charges raised for handling non-crane consigments with the help of crane and recovered from contractor during the period December, 1968 to March, 1970 is given as under:--

$\mathbf{M}$ onth										Amount of demurrage	Amount of crane and haulage
									*	Rs.	charges Rs.
December, 1968 to June, 1969	ر ا	ÿ		•	•	•	•			Nil	Nil
July, 1969 .		•								1,344	349
August, 1969			•			•	٠,			2,289	783
September, 1969										313	485
October, 1969			•		•			٠.		331	298
November, 1969	•		•	•						Nil	Nil
December, 1969			•	٠	٠	•	٠	٠	٠	183.30 raised of which Rs. 93.15 realised and rest foregone.	264
January, 1970 to March, 1970	) } J	•	•	•.	•	•	•	•	•	Nil	Nil
April, 1970 .	•	•		•	•	•	•	•		Informatio yet avail	

OUT OF TURN PROMOTION OF OFFICER | IN JUNIOR ADMINISTRATIVE GRADE

844. SHRI SRI KANT MISHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a Senior Commercial Office was given promotion out of turn in the way some time in June, 1969 in the

other senior officers in the T.T.C.D. Group;

- (b) the number of officers on different Railways, who were superseded by him ;
- (c) what were the special qualifications of that officer to justify promotion out of turn particularly when other officers were due for promotion according Junior Administrative grade superseding to their seniority in that Railway itself;